Persons held at Delhi Airport travelling on fake Passports

3797. SHRI BHEEKHABHAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of persons held so far at Delhi Airport while travelling on fake Indian Passports during the current year;

(b) the details thereof;

(c) the action taken against the persons who supplied these fake passports; and

(d) the number of such incidents occured alongwith the dates?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (d) No person has. so far, been held at Delhi airport while travelling on a faka Indian Passport during the current year.

आगरा-कानपुर यात्री गाड़ी की दुर्घटना

3798 **श्री दयाराम शाक्य**: क्या रेल मंत्री मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को 'नवभारत टाइम्स' दिनांक 30 मई, 1980 में छपे इस समाचार का पता है कि आगरा-कानपुर यात्री गाडी आगरा में यमुना पुल पर दुर्घटनाग्रस्त हो गई थी और महिलाओं एवं बच्चों सहित कुछ व्यक्तियों की मृत्यु हो गई थी ;

(ख) यदि हां, तो मरने वालों की संख्या क्या है ;

(ग) क्या रेल मंत्रालय ने दुर्घटना की जांच की है और यदि हां, तो उसके क्या परिणाम निकले हैं ;

(घ) क्या सरकार मरने वालों के परिवारों को कुछ धनराशि अदा करने पर विचार कर रही है और यदि हां, तो कितनी ; और

(ङ) यदि नहीं, तो उसके क्या कारण हैं ?

रेल मंत्रालय में उपमंत्री (श्री मल्लिकार्जुन) : (क) और (ख). जी हां। 28-5-1980 को यमुना पुल पर अनधिकृत रूप से लाइन पार करते हुए चार व्यक्ति जिनमें तीन महिलायें और एक बच्चा था 116 डाउन आगरा-कानपुर सवारी गाड़ी के नीचे आ गये। इनमें से दो घटना स्थल पर ही मर गये और बाकी दो अस्पताल में भर्ती होने के बाद मर गये।

(ग) चूंकि यह मामला अनधिकृत रूप से लाइन पार करने वालों के गाड़ी के नीचे आ जाने का है, इसलिए पुलिस इस मामले की जांच-पड़ताल कर रही है ।

(घ) और (ङ). वर्तमान नियमों के अंतर्गत रेल पथ को अनधिकृत रूप से पार करना एक दंडनीय अपराध है । अतः 28-5-80 को 116 डाउन सवारी गाड़ी के नीचे आकर मरने वाले व्यक्तियों के परिवारों को कोई वित्तीय सहायता स्वीकार्य नहीं है ।

Dislocation of Train Service at Trivandrum Central

3799. SHRI B. K. NAIR: Will the Minister of RAILWAYS be pleased to state:

(a) the circumstances that led to serious dislocation of train movement at Trivendrum Central Station on the 29th April. 1980;

(b) whether on the 30th April, 1980 emergency was declared and imposed at Trivendrum Central and some other stations;

(c) if so, the details concerning the some and its operators;

(d) the details regarding the punitive procedings adopted against certain office bearers of a particular trade union of Railway employees in this connection; and

(e) whether he proposes to order an inquiry into the whole development and also to withdraw the proceedings aganist the employees?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) On 29-4-1980 an individual was stopped by a Rakshak on duty while the former was riding a scooter on Platform No. 1 of the Trivendrum Central Station. The Rakshak's insistence to know the identity etc. of the scooter rider, who later on turned out to be a booking clerk of Trivendrum Central railway station, resulted in a scuffle between